

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
(Tele No. 23353503 Fax No. 23753923)

No. L-1/144/2013/CERC

Dated: 4th June, 2015

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has proposed amendment to the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014. The draft amendment and the explanatory memorandum are annexed to this notice and can also be downloaded from the Commission's website www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections on the draft regulations which may be sent to the undersigned latest by 19.6.2015.

3. The comments/suggestions/objections received in the Commission's office after the stipulated date shall not be considered while finalizing these regulations.

sd/-
(Shubha Sarma)
Secretary